NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 10/(MAH)/2016 CA No. 33/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016

NAME OF THE PARTIES:

Sh. Satish Pawa

V/s.

M/s. Jagat Agro Commodities Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNA	TION	SIGNATURE
1	COUNSEL	SHARANJAG	ITIANI	
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Order

CA. No. 33/397-398/NCLT/MB/MAH/2016

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CP. No. 10/397-398/NCLT/MB/MAH/2016

Both side are present. Respondents are directed to file reply within two weeks and Rejoinder, if any within one week thereafter. SFIO is also directed to file Status report on or before next date of hearing. Petitioner side to file Rejoinder to main Petition.

List this matter for on 21.09.2016 for hearing.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

Dated: 26th August, 2016.

V. NALLASENAPATHY Member (Technical)